

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION No. 1239
TO BE ANSWERED ON 16TH DECEMBER, 2022

Action taken against trawlers

1239. SHRI LUIZINHO JOAQUIM FALEIRO:

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the action taken against massive trawlers with powerful engines and LED lights that come from Malpe in Karnataka and plunder and deplete fish stocks from the coast of Goa;
- (b) whether the ban on LED fishing is implemented strictly;
- (c) the action taken by Goa Government to nab these rogue trawlers from Karnataka; and
- (d) the measures taken to equip the coastal States police to nab rogue trawlers that are presently struggling with dilapidated boats, lack of personnel and funds?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

- (a): The Government of Karnataka has informed that no such report is received from the Government of Goa that the fishing trawlers with LED lights coming from Malpe in Karnataka are plundering and depleting fish stocks from the coast of Goa.
- (b): Ban on destructive methods of fishing including use of LED lights for fishing and pair/bull trawling in the Exclusive Economic Zone (EEZ) has been imposed by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying vide Order No.21001/03/2014-Fy(Ind) dated 10.11.2017. In addition, use of LED lights for fishing has also been prohibited in territorial waters by coastal States/Union Territories (UTs) including the Government of Goa and Karnataka. All coastal States/UTs and the Indian Coast Guard have been advised to take necessary measures to prevent use of LED light for fishing within and beyond the territorial waters.
- (c): The Government of Goa has informed that 11 fishing vessels of Karnataka have been impounded during 2020-2022 and that action is taken under relevant provisions of the Goa Marine Fishing Act, 1980 and its Rules, 1982.
- (d): The Coastal State Governments are taking necessary measures to ensure sustainable and responsible fishing within their territorial waters including monitoring, control and surveillance of fishing activities.
